

आदेश की क्रम संख्या  
और तारीख  
Serial Number of  
order and date

संक्षिप्त आदेश, निर्देश देते हुए, यदि आवश्यक हो  
Brief order, mentioning reference, if necessary

पालन कैसे हुआ और पालन  
कैसे की तारीख  
How complied with and  
date of compliance

20/x/87

DR

None present for the applicant.  
As the Single Member Bench is  
not available today, list this case  
on 1/12/87. Inform the applicant.

1/12/87

Hon. Atay John - Am

ON 28/8/87, the applicant's  
counsel was present. The case  
could not be heard on that  
date and was fixed for 4/9/87.  
No one was present on 4/9/87  
on behalf of the applicant. The  
case was adjourned to 28/10/87.  
When again no one was present  
for the applicant. This is an  
old case. The application was  
filed in December, 1986. A  
notice was sent on 13/10/87 to  
the applicant informing him  
of the date. But no one is  
present today. The case is  
dismissed in default of the  
applicant. Sri. Kashyap is present  
on behalf of Sri. G.P. Agrawal  
for the respondents.

OR

As per order  
dt. 28-10-87,  
the applicant  
has been informed.  
Submitted.

Signature  
25/11/87

1/12

Am

2/12/87

3/Am

SP